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Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade

Public Notice No. 101(RE-2010)/2009-14
New Delhi, the 29 February, 2012

Sub: Amendment in Appendix 37D, Handbook of Procedure, Vol.I

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-14, the Director General of Foreign Trade hereby make the following amendment in Public Notice No.77 (RE-2010)/2009-14 dated 05.09.2011:

2. The “Note:” at Sr.No.11 of Table-2 in Appendix 37D of Hand Book of Procedure, Vol.I is amended and will now read as under:

“The expression ‘Handmade’ would include Hand-Made, Hand-knotted, Hand-Tufted, Hand-Woven, Handloom and Braided.”

Effect of this Public Notice

Earlier the expression “Handmade” did not include “Braided” in the ‘Note:’ at Sr. No.11 in Table-2 of Appendix 37D. This has now been included.

Sd/-
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